

Contested Commercial Cases disposed during the month of September, 2023

| Sl. No. | Court | District | Case No. | YEAR | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Whether Urgent Relirf was sought and Pre-Institution Mediation did not take place(Yes/No) | Date of Decision | Days for disposal | Nature of disposal(Contested/Setteld) | Date of execution of decree | Number of date for execution of decree from date of decision | Act Section |
|---------|-----------------------------|--|---------------------|------|--|----------------|----------------------|---|------------------|-------------------|---------------------------------------|-----------------------------|--|--------------------------------------|
| 1 | Commercial Court at Alipore | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram | Arbit. Case/57/2022 | 2022 | Mohini Mohan Bera Vs Union of India | Sarajit Sen | 29-09-2022 | Yes ** pre-institutaion mediation falls jurisdiction DLSA | 05-09-2023 | 341 | Contested | Na | Na | ARBITRATION AND CONCILIATION ACT, 34 |
| 2 | Commercial Court at Alipore | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram | Arbit. Case/20/2023 | 2023 | C.E. Kolkata Zone, Military Engineers Services Vs M/s. D.R. Steel Construction Private Limited | Sukanta Ghosh | 12-05-2023 | Yes ** pre-institutaion mediation falls jurisdiction DLSA | 05-09-2023 | 116 | Contested | Na | Na | ARBITRATION AND CONCILIATION ACT, 34 |
| 3 | Commercial Court at Alipore | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram | Title Suit/12/2023 | 2023 | City Star Ganguly Projects LLP Vs Anubhab Construction | Sahina Aziz | 19-05-2023 | Yes ** pre-institutaion mediation falls jurisdiction DLSA | 06-09-2023 | 110 | Contested | Na | Na | CODE OF CIVIL PROCEDURE, 151 |
| 4 | Commercial Court at Alipore | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram | Money Suit/11/2021 | 2021 | ASIAN HOUSING AND INFRASTRUCTURE LIMITED Vs GOVERNMENT OF MEGHALAYA | NARESH BALODIA | 10-03-2021 | Yes ** pre-institutaion mediation falls jurisdiction DLSA | 11-09-2023 | 915 | Contested | Na | Na | CODE OF CIVIL PROCEDURE, 151 |
| 5 | Commercial Court at Alipore | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram | Money Suit/7/2023 | 2023 | Infinity Devcon Private Limited Vs Future Education and Research Trust | Sandip Ghosh | 27-03-2023 | Yes ** pre-institutaion mediation falls jurisdiction DLSA | 20-09-2023 | 177 | Contested | Na | Na | CODE OF CIVIL PROCEDURE, 151 |

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| 6 | Commercial Court at Alipore | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram | Arbit. Case/5/2022 | 2022 | M/s. Himalayan Construction Co. Vs The Union of India | Arijit Bhowmick | 11-02-2022 | Yes ** pre-institution mediation falls jurisdiction DLSA | 21-09-2023 | 587 | Contested | Na | Na | ARBITRATION AND CONCILIATION ACT, 34 |
| 7 | Commercial Court at Alipore | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram | Arbit. Case/24/2023 | 2023 | M/s. India Tyre and Rubber Company (India) Ltd. Vs Milan Tube Tools Corporation | Surabhi Binani | 17-05-2023 | Yes ** pre-institution mediation falls jurisdiction DLSA | 22-09-2023 | 128 | Contested | Na | Na | ARBITRATION AND CONCILIATION ACT, 9 |
| 8 | Commercial Court at Alipore | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram | Arbit. Case/20/2021 | 2021 | Jatindra Nath Ghosh Vs Union of India (CPWD) | Mihir Kumar Dutta | 04-09-2021 | Yes ** pre-institution mediation falls jurisdiction DLSA | 26-09-2023 | 752 | Contested | Na | Na | ARBITRATION AND CONCILIATION ACT, 34 |
| 9 | Commercial Court at Alipore | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram | Arbit. Case/2/2022 | 2022 | Womens Coordinating Council Vs Dipak Naz | Hiran Chatterjee | 28-01-2022 | Yes ** pre-institution mediation falls jurisdiction DLSA | 29-09-2023 | 609 | Contested | Na | Na | ARBITRATION AND CONCILIATION ACT, 9 |
| 10 | Commercial Court at Alipore | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram | Title Suit/10/2022 | 2022 | Womens Coordinating Council Vs Pulse Diagnostics Pvt. Ltd. | Hiran Chatterjee | 20-05-2022 | Yes ** pre-institution mediation falls jurisdiction DLSA | 29-09-2023 | 497 | Contested | Na | Na | CODE OF CIVIL PROCEDURE, 151 |
| 11 | Commercial Court at Asansol | Paschim Bardhaman | Misc Case/1/2023 | 2023 | M/S Prasanta Sahana Vs C.E.O Paschimanchal Unnyan Parsad | Kunal Kanti Ghosh VS Sisir Kumar Mukherjee | 12-05-2023 | NO | 19-09-2023 | 130 days | Contested | NO | NO | Under Section - 10 (3) of the Commercial Court Act. |

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| 12 | Commercial Court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly | Money Suit-16 | 2022 | M/S BABA LOKENATH ENTERPRISE Vs THE DISTRICT MAGISTRATE AND OTHERS | DIPAK SARKAR | 27-04-2022 | No | 01.09.2023 | 492 Days | Contested | Nil | Nil | Specific Relief Act Sec 34 |
| 13 | Commercial Court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly | Misc Case – 78 | 2022 | NAMITA BHATTACHARJE E AND 2 OTHERS Vs RAJIB BHATTACHARYA AND 5 OTHERS | ARINDAM PAUL | 31-10-2022 | No | 19.09.2023 | 323 Days | Contested | Nil | Nil | Sec- 9 |
| 14 | Commercial Court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly | Misc Case – 24 | 2019 | BHEL Vs Powermech Projects | Sohini Adhikary | 30-10-2019 | No | 22.09.2023 | 1423 Days | Contested | Nil | Nil | Sec- 34 |
| 15 | Commercial Court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly | Misc Ex- 5 | 2020 | M/S Powermech Projects ltd Vs BHEL | Sanjib Das | 15-10-2020 | No | 22.09.2023 | 1072 Days | Contested | Nil | Nil | U/s 36 read with 21 r 11 |
| 16 | Commercial Court at Siliguri | Darjeeling | No Commercial case disposed on Contest during SEPT 2023 | | | | | | | | | | | |